## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

V

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/24/2017

NAME OF THE PETITIONER(S)

: ASHRAF ALI PATEL

NAME OF THE RESPONDENT(S)

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. R. Raghunaltian
Pelettii. J. Alasu
Counsel for Peli Pelet t

Chancem Ahaned Convol for Regordule Dright

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions in relation to the report of the Valuer. Time is extended at request. Put up on 11.01.2018.

S Vijayaraghavan Member (Technical)

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- sel -K Anantha Padmanabha Swamy Member (Judicial)

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